

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 191 of 2020

IN THE MATTER OF:

Million Link (China) Investment Ltd.

...Appellant

Versus

Impex Metal & Ferro Alloys Ltd. & Ors.

...Respondents

For Appellant: Mr. Vaibhav Mahajan, Advocate.

For Respondent: Mr. Abhay Anand Jena, Advocate for R – 1 & R – 2.

O R D E R

02.03.2020 Learned counsel for Respondent / Liquidator to file Reply Affidavit within a week.

Interim order(s) to continue.

List the Appeal 'For Admission (After Notice)' on **31st March, 2020** along with Company Appeal (AT) (Insolvency) No. 190 of 2020, TUF Metallurgical Pvt. Ltd. Vs. Impex Metal & Ferro Alloys Ltd & Ors. , which is also stated to be against same impugned order.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)